service providers. With this App, the customer can also check the status of his complaint.

(c) and (d) Presently the App is developed for android platform. Development of the App for other platforms is a continuous process.

Beneficiaries covered under National Food Security Scheme in Rajasthan

- †1403. SHRI RAM NARAIN DUDI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) the details of percentage of beneficiaries covered under the National Food Security scheme in the country, State-wise; and
- (b) whether Government, keeping in view the adverse situation in Rajasthan, plans to revise the number of beneficiaries under this Scheme, if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) The State/Union Territory-wise percentage coverage of rural and urban population, determined, under the National Food Security Act, 2013 (NFSA) for receiving subsidized foodgrains, is given in the Statement (*See* below).

(b) There is no proposal to revise coverage for any specific State/UT as State/UT-wise coverage has been determined by the Planning Commission (now NITI Aayog) using a uniform methodology on the basis of 2011-12 NSSO Household Consumption Expenditure Survey data.

Statement
State/UT-wise percentage coverage of population under NFSA

Sl. No.	State/UT	Rural	Urban
1.	Andhra Pradesh	60.96	41.14
2.	Arunachal Pradesh	66.31	51.55
3.	Assam	84.17	60.35
4.	Bihar	85.12	74.53
5.	Chhattisgarh	84.25	59.98
6.	Delhi	37.69	43.59

[†]Original notice of the question was received in Hindi.

Sl. No.	State/UT	Rural	Urban
7.	Goa	42.24	33.02
8.	Gujarat	74.64	48.25
9.	Haryana	54.61	41.05
10.	Himachal Pradesh	56.23	30.99
11.	Jammu and Kashmir	63.55	47.10
12.	Jharkhand	86.48	60.20
13.	Karnataka	76.04	49.36
14.	Kerala	52.63	39.50
15.	Madhya Pradesh	80.10	62.61
16.	Maharashtra	76.32	45.34
17.	Manipur	88.56	85.75
18.	Meghalaya	77.79	50.87
19.	Mizoram	5.29	5.62
20.	Nagaland	79.83	61.98
21.	Odisha	82.17	55.77
22.	Punjab	54.79	44.83
23.	Rajasthan	69.09	53.00
24.	Sikkim	75.74	40.36
25.	Tamil Nadu	62.55	37.79
26.	Telangana	60.96	41.14
27.	Tripura	74.75	49.54
28.	Uttar Pradesh	79.56	64.43
29.	Uttarakhand	65.26	52.05

Sl. No.	Name of the State/UT	Rural	Urban
30.	West Bengal	74.47	47.55
31.	Andaman and Nicobar Islands	29.94	1.70
32.	Daman and Diu	26.66	56.47
33.	Dadra and Nagar Haveli	1.83	1.60
34.	Lakshadweep	35.30	33.56
35.	Chandigarh	38.54	47.26
36.	Puduchery	59.68	46.94
	All India	75.00	50.00

Online monitoring of FCI

†1404. SHRI PRABHAT JHA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is working on any plan to bring the wastage of foodgrains at zero level during storage;
 - (b) if so, the details thereof along with the progress made in this regard so far;
- (c) whether Depot-online service has been started for monitoring the functions of Food Corporation of India (FCI); and
- (d) if so, the details thereof and by when it is proposed to make all depots of FCI online?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) Government has drawn action plan to keep the damages and storage loss to bare minimum. Major action points in this regards are as under:

1. Foodgrains are procured for Central Pool by Food Corporation of India (FCI) and State Governments/agencies conforming to uniform specifications formulated by the Government and are stored in covered godowns as well as in CAP (cover and plinth).

[†]Original notice of the question was received in Hindi.